

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 21st February, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017 & M.A No. 216/2017)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Mr. Rahul Shukla, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raman Yadav & Mr. Dalsher Singh, Advs. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. Vikas Malhotra, Adv. for MoEF Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. for Applicant in M.A. No. 211, 212 & 216/2017
FOR ADMISSION			
2.	Original Application No. 124/2017 (M.A. No. 208/2017)	Sarv Jan Kalyan Sewa Samiti Vs. Union of India & Ors.	Mr. Siddharth Yadav & Mr. Vipin Gupta, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 556/2016 (M.A. No. 72/2017 & M.A. No. 213/2017)	Haridutt Sharma & Anr. Vs. North Delhi Municipal Corporation & Ors.	Ms. Parul Gupta, Adv. for Applicants Mr. Tarunvir Singh Khehar & Mr. Narender Pal Singh, Advs. for Govt. of NCT Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Prashant Sivarajan, Adv. for DUSIB Mr. Ankur Chhibber, Adv. for R-2 Ms. Puja Kalra, Adv. for North MCD
4.	Original Application No. 573/2016	Shailesh Singh Vs. Beltek Canadian Water Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh, in person Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. R.H.A. Sikander, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv.
5.	Original Application No. 665/2016 (M.A. No. 1252/2016)	Rana Randeep Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Baldev Singh, Adv. for HP Mr. Anil Kumar Chandel, Adv. for HPSPCB Mr. S. A. Zaidi, Adv. for R-5
FOR HEARING			
6.	Original Application No. 05/2016	Yogendra Pal Singh Vs. State of Uttar Pradesh & Ors.	Mr. Ashok K. Panigrahi & Ms. Mamota Devi Oinam, Advs. for Applicant Mr. Abhishek Yadav, Adv. for R-1 to 3 & 6 Mr. Ankit Verma, Adv.

			Mr. Rachit Mittal, Adv. for R-4 Mr. Mukesh Verma, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-7
7.	Appeal No. 36/2016 (M.A. No. 617/2016, M.A. No. 618/2016 & M.A. No. 123/2017)	Jitender Singh Vs. Union of India & Ors.	Mr. Girish Kumar, Adv. for Appellant Mr. Rahul Pratap, Adv. for R-1 Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for state of HP Mr. Aman Preet Singh Rahi, Adv. for R-9
8.	Appeal No. 48/2016 (M.A. No. 830/2016 & M.A. No. 831/2016)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8
9.	Original Application No. 135/2016	Nikhilesh Singh Vs. Union of India & Ors.	Ms. Neelam Rathore, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 & 2 Mr. Abhishek Yadav, Adv. for R-3 to 13 Ms. Geeta Luthra, Sr. Adv. with Ms. Shivani, Adv. for R-14
10.	Original Application No. 226/2016 (M.A. No. 423/2016, M.A. No. 682/2016 & M.A. No. 149/2017)	Vinod Chopra Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Abhishek Yadav, Adv. for R-2, 4 & 5 Mr. Pradeep Misra, Adv. for R-3 Mr. Tarun A. Prasad, Adv. for MoEF Ms. Rachana Joshi Issar, Adv. for R-6
11.	Original Application No. 296/2016	Sushil Raaja, Advocate Vs. Secretary, Ministry of Water Resources & Ors.	Mr. Sushil Raaja, Adv. in person Mr. B. V. Niren, Adv. for R-1 & 4 Mr. Sushil Kumar Ojha, Adv. for R-2 Mr. Krishna Kumar Singh, Adv. for R-3
12.	Original Application No. 429/2016 (M.A. No. 193/2017, M.A. No. 199/2017 & M.A. No. 214/2017	All India Kaimur Peoples's Front Vs. The State of U.P. & Ors.	Mr. T. N. Singh & Mr. Vikas K. Singh, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1 to 3 & 5 to 9 Mr. Balendu Shekhar, Adv. for R-10 Mr. Harin P. Raval, Sr. Adv. with Mr. M. R. Shamshad, Adv. for R-2 to 4 Mr. Aviral Dhirendra, Adv. for applicant in M.A. No. 214/2017
13.	Original Application No. 253/2015 (M.A. No. 833/2015, M.A. No. 827/2015, M.A. No. 1055/2015, M.A. No. 1208/2015, M.A. No. 87/2016 & M.A. No. 1049/2016)	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Mr.V.Senthil Kumar & Mr. Adesh Kumar, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 5 to 7 Mr. Rajesh Raina, Adv. for R-2 Mr. Rohit Raj Sachan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-8 Mr. Raman Yadav, Adv. Ms. P. B. Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB
14.	Original Application No. 317/2015 (M.A. No. 831/2015)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Adv. for the Applicant Mr. Rajesh Raina, Adv. for R-1 Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Abhishek Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra, Adv. for UPSIDC Mr. Ashish Batra, Adv.
15.	Original Application No.	Shailesh Singh	Mr. Mirnal Madhav, Adv. with

	325/2016 (M.A. No. 992/2016, M.A. No. 1057/2016 & M.A. No. 209/2017)	Vs. State of UP & Ors.	Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1 & 3 Ms. Savitri Pandey, Adv. for R-2 Mr. Pranav Verma, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-5 Mr. B. V. Niren, Adv. for R-7 Mr. Raj Kumar, Adv. for CPCB
16.	Original Application No. 355/2016 (M.A. No. 210/2017)	Bindapur Vikas Samiti Vs. Govt. of NCT of Delhi & Ors.	Mr. Prateek Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&2 Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Mohar Singh & Mr. M. C. Premi, Adv. for Applicant in M.A. No. 210/2017
17.	Original Application No. 520/2016 (M.A. No. 981/2016 & M.A. No. 982/2016)	Vikrant Tongad Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Mukesh Verma, Adv. for UEPCB Mr. B. V. Niren, Adv. for R-8
18.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016)	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Advs. for Applicant Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-5 Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Adv. for R-5 Mr. Vishwendra Verma, Adv. for MoEF
19.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4

Date : 21st February, 2017

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

HON'BLE DR. AJAY A. DESHPANDE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
20.	Original Application No. 39/2015/EZ	Joydeep Mukherjee Vs. Pollution Control Board ,West Bengal & Ors.	Mr. S. K. Bhattacharya & Ms. Jyotika Kalra, Adv. for Applicant Mr. Amit Agarwal & Ms. Asha Nayar Basu, Advs. for West Bengal PCB

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